

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) and (b) In so far as Doordarshan is concerned, Prasar Bharati has informed that they are telecasting London Olympics live on its DD Sports channel round the clock. Highlights and some live coverage on DD National is also being telecast. So far as Doordarshan News is concerned it has started telecast of stories relating to London Olympics even before the beginning of the sporting events in its news bulletins, sports news bulletins and current affairs programmes. The channel is at present transmitting special capsules captioned 'Olympics updates' in its regular news bulletins. In addition, DD News mounted three special programmes at 8.30 am to 9.00 am and 11.00 pm to 12.00 am from Monday to Saturday, and on Sunday, the special programme telecast is from 8.00 am to 8.30 am.

As regards AIR, Prasar Bharati has informed that AIR is regularly broadcasting Olympic news for the benefit of its listeners. AIR is also broadcasting daily highlights capsules, hourly updates and live commentaries of Men's hockey matches, Men's Football final, Women's Hockey Final match, Badminton Women's Singles matches, Tennis Men's doubles, Mixed doubles, and Men's Single Final matches of Olympics Games-2012.

(c) Prasar Bharati has informed that a team of 59 officials has been deputed for the coverage of London Olympics-2012.

Sanctioned TV Channels

399. SHRI BASAWARAJ PATIL Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) how many TV channels have been sanctioned by Government;
- (b) whether there is any instance when Government has revoked the license of any TV channel;
- (c) and if so, the details thereof and the reasons for cancelling the same?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) Ministry of Information and Broadcasting issues permissions for private satellite TV channels under the Uplinking and Downlinking Guidelines. This Ministry has issued 833 permissions as on date.

(b) and (c) This Ministry has cancelled the Uplinking/downlinking permission issued to the following 5 channels on 14.05.2012:

- (i) Mallemala
- (ii) S 1 Tadka
- (iii) Just TV Punjabi
- (iv) Just TV Music
- (v) Ahimsaa

The permission of these channels had to be revoked as they had failed to operationalise within the stipulated period of one year from the date of permission as per the extant Guidelines.

Conference of judicial officers

400. SHRI MOHD. ALI KHAN: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a conference of judicial officers of southern States of the country was held recently; and
- (b) if so, the details thereof and the outcome thereof?

THE MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHEED): (a) The Central Government has not held any conference of judicial officers of southern States.

- (b) Does not arise.

Appointment of Election Commissioners

401. SHRI SABIR ALI: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the existing mechanism and the procedure being followed for appointment of Chief and other Election Commissioners of India;
- (b) whether Government has received any suggestions from the Election Commission and others for making appointments in the Commission free from any bias and in a transparent manner; and
- (c) if so, the details thereof and the steps being taken in the matter?

THE MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHEED): (a) The Government of India (Transaction of Business) Rules, 1961 made under clause (3) of article 77 of the Constitution and nature of cases mentioned against serial number 22 of the Third Schedule to the aforesaid Rules and Rule 8 thereof contain